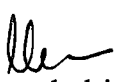



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NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>RIC 22/5/13 PW-12. Mathur Gush Mathur 28/5/13</p>	<p><u>O.A. No. 21/2011</u></p> <p><u>Date of Order : 20.05.2013</u></p> <p>None present for the applicant. Mr S.K. Mathur present for the respondents No. 2 to 4.</p> <p>None is present for the applicant even in the second round today. Even on 8th Jan. and 6th March none was present for the applicant and on dated 02.04.2013 proxy counsel was present on behalf of the counsel for the applicant. Therefore, this OA is dismissed for non-prosecution.</p> <p> (Meenakshi Hooja) Member (A)</p> <p> (Justice K.C. Joshi) Member (J)</p> <p>SS</p>